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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

O.A.No.379/96

Date of Order: 3.4.96

BETWEEN:

C.H.Siva Kumar

.. Applicant.

A N D

1. The Telecom District Manager,
Anantapur.
2. The Chief General Manager,
Telecom, A.P.Circle,
HYderabad.

.. Respondents.

- - -

Counsel for the Applicant

.. Mr.K.Venkateswara Rao

Counsel for the Respondents

.. Mr.N.R.Devraj

- - -

CORAM:

HON'BLE SHRI H.RAJENDRA PRASAD : MEMBER (ADMN.)

- - -

J U D G E M E N T

{ As per Hon'ble Shri H.Rajendra Prasad, Member (Admn.) }

- - -

Heard Shri K.Venkateswara Rao, learned counsel
for the applicant and Sri N.R.Devraj, learned standing counsel
for the respondents.

2. The facts and circumstances of this case are exactly
identical to those in OA.1459/95 disposed of by this Tribunal
on 1.12.95. The directions issued in the above OA shall
therefore be applicable to this OA as well. In keeping
with the order issued earlier in OA.1459/95 is therefore
directed that:

9/3/96

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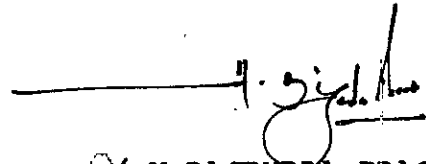
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(1) The applicant be engaged in the same unit as far as possible or in a neighbouring unit, if and when any work is available to so engage him.

(2) It shall be ensured that no outsider is given a to perform.

(3) It shall also be ensured that none who is already engaged in casual service shall be disengaged owing to reengagement of the applicant.

3. Thus the OA is disposed of at the admission stage.
No costs.



(H. RAJENDRA PRASAD)
Member (Admn.)

Dated: 3rd April, 1996

(Dictated in Open Court)

Pruthi
11-4-96
Gm on

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Copy to:

1. The Telecom District Manager,
Amanthapur.
2. The Chief General Manager,
Telecom, A.P., Circle,
Hyderabad.
3. One copy to Mr. K. Venkateswar Rao, Advocate,
CAT, Hyderabad.
4. One copy to Mr. N. R. Deoraj, Sr. CGSC,
CAT, Hyderabad.
5. One copy to Library, CAT, Hyderabad.
6. One spare copy.

YLKR

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COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE ~~SHRI A.B.GORTHI~~ MEMBER(A)

HON'BLE SHRI H-Rajendra Prasad: M(A)

DATED: 3.4.96

ORDER/JUDGMENT

M.A.NO./R.A./C.A.No.

IN

O.A.NO. 379/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

* * *

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केन्द्रीय प्रशासनिक अधिकरण Central Administrative Tribunal अवकाश/DESPATCH 15 APR 1996 हैदराबाद बेंच HYDERABAD BENCH
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